

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP(CAA)303/230-232/2017
Ma 362/2018

CORAM: SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 12.09.2018

NAME OF THE PARTIES: Rabro Speciality Chemicals Pvt Ltd

Section 230-232 of the Companies Act, 2013.

ORDER

35. **MA 362/2018 in CP(CAA) 303/230-232/MB/2017**

At request of the parties, list this matter on 25.10.2018.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)